

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 32**

MA 1329/2019

In

CP 1306/2019

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES:    YOGESH PATEL

V/s

ARZOO.COM INDIA PVT. LTD & ORS

Section 241-242 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Rohit Gupta a/w Ms. Niyati Dasondi, Ld. Counsel for the Petitioner present. Mr. Siddhima Kotak, Ld. Counsel for Respondent No.1 and 2 present.
2. Ld. Counsel for the Petitioner seeks time on the ground that arguing counsel is not available and seeks time.
3. List this mater on 25.04.2024.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**